

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH, JABALPUR
Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated .. 20.4.06

Registration No. C.A. 77/05

E. E. Powell

Applicant (s)

VERSUS

Shri Dharmadikari

Respondent (s)

A copy of the ORDER dated .. 6.4.06 .. passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

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20.4.2006

Applicant by Shri V. Tripathi on behalf of Shri S. Paul.

Respondents by Shri S.A. Dharmadhikari.

By order dated 20th May, 2005 in OA No. 960/2004 the respondents were directed ^{ist}istrar (J) to consider the claim of the applicant if he is otherwise similarly placed as applicants of OAs Nos. 904, 40, 448 and 304 of 2002 for grant of higher pay scale from the due date, subject to the outcome of the WP No. 4601/2004 pending before the Hon'ble High Court. The present application is filed complaining that the respondents have wilfully and deliberately disobeyed the order of the Tribunal and they should be punished in this contempt petition.

Today the learned counsel for the respondents has stated that as per his

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instructions a Writ Petition was filed challenging this order of the Tribunal and the same is pending. He further submitted that as per directions of the Hon'ble High Court the respondents have already paid a sum of Rs. 93,111/- to the applicant which is the full and final satisfaction of the claim of the applicant as a consequence of the order of the Tribunal. He has also shown the receipt issued by the applicant. The learned counsel for the applicant has stated that in view of the statement made at the bar, the present CCP is not pressed and can be disposed of as not pressed but liberty be granted to the applicant to approach the this Tribunal afresh in accordance with law, if the full claim of the applicant has not been received by the applicant in accordance with the order of this Tribunal dated 20th May, 2005. We order accordingly. *the cc p stands dismissed*



Sd/ —
(Dr. G.C. Srivastava)
VC

Sd/ —
(M.A. Khan)
VC

सत्य प्रति लिपि

[Handwritten Signature]
उपरिष्ठार
DY. REGISTRAR
केन्द्रीय प्रशासनिक न्यायालय
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR

To
Shri S. Paul PW 2038
Shri S. A. Dharmadhar Kar,
PW 2039

[Handwritten Signature]
24.4.06